

1	2	3
Scheme of PMS, Book Banks And Upgradation of Merit of St Students	16.68	8.00
Schemes Of Hostels For St Girls And Boys	15.04	31.24
Ministry of Tribal Affairs TOTAL	31.96	39.40
<b>[104] Ministry of Women and Child Development</b>		
lcds (Integrated Child Development Services)	335.64	267.66
lcps (Integrated Child Protection Scheme)	2.25	3.32
Indira Gandhi Matritva Sahyog Yojana (IGMSY)- CMB Scheme [1380]	0.00	8.85
Rajiv Gandhi Scheme For Empowerment Of Adoloscent Girls [1379]	0.00	14.07
Ministry of Women and Child Development TOTAL	337.89	293.90
<b>[105] Ministry of Youth Affairs and Sports</b>		
National Service Scheme (NSS)	3.18	0.38
Panchayat Yuva Krida And Khel Abhiyan (PYKKA)	3.71	0.00
Ministry of Youth Affairs and Sports TOTAL	6.89	0.38
GRAND TOTAL	11,539.08	9168.84

\*Information is Upto 28.02.2011

**Projects for naxal affected districts**

848. SHRI RAM KRIPAL YADAV: Will the PRIME MINISTER be pleased to state:

(a) the projects that have already been approved for naxal affected districts in Bihar State in current financial year; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) The Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts has been approved by the Government in November, 2010 as an ACA Scheme on 100% grant basis with a block grant of Rs. 25 crore and Rs. 30 crore per district during 2010-11 and 2011-12 respectively. Seven districts of Bihar are covered under the IAP,

namely, Arwal, Aurangabad, Gaya, Jamui, Jehanabad, Nawada and Rohtas. Under the IAP, funds are to be placed at the disposal of the Committee headed by the District Collector and consisting of the Superintendent of Police of the District and the District Forest Officer. The District-level Committee has the flexibility to spend the amount for development schemes according to need, as assessed by it. The schemes so selected would show results in the short term. An amount of Rs. 25 crore for 2010-11 has already been released for each of the seven districts in Bihar. As per the information uploaded on the MIS of Planning Commission by the districts, the schemes selected include Anganwadi centres, cycle sheds in high schools, waiting sheds in Primary Health Centres, roads and bridges, multi utility centres-cum-community halls-cum-worksheds, school buildings, drinking water schemes and community halls . In addition, during the year 2010-11 an amount of Rs. 346.77 crore has been sanctioned for roads with a length of 339 kms under the Special Programme for Development of Road Connectivity (National Highways and State Roads) in Naxalite affected districts of Bihar. Further, out of the total allocation of Rs. 2,000 crore exclusively earmarked for LWE affected districts during 2010-11 under the Pradhan Mantri Gram Sadak Yojana, Rs. 229 crore has been released to the Government of Bihar and Nominated Executing Agencies (NEAs) during the current year for construction of rural roads in these areas.

#### **Children homes in Bihar**

849. SHRI RAM KRIPAL YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) number of children homes set up in Bihar for development and care of mentally retarded children in Bihar; and

(b) if so, the details of homes set up by Central Government in Bihar during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The Central Government does not set up homes for mentally retarded children. However, under the Central Sector "Deendayal Disabled Rehabilitation Scheme (DDRS)", financial assistance is provided to the Non-Governmental Organisations for providing various services to mentally retarded persons.

(b) Does not arise.

#### **Broadening of Indian skills**

850. SHRIMATI T. RATNA BAI: Will the PRIME MINISTER be pleased to state:

(a) whether India is broadening its skills base beyond a few centres of excellence and foster innovation on a national scale to continue its climb on the global technology ladder;